

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 280 OF 2017

APPEAL NO. 371 OF 2017

APPEAL NO. 398 OF 2017

Dated: 22nd January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

APPEAL NO. 280 OF 2017

In the matter of:

Punjab Energy Development Agency

.... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Aadil Singh Boparai
Mr. Gulabh Singh

Counsel for the Respondent(s)

Mr. Sakesh Kumar for R-1

Ms. Neha Garg h/f
Mr Anand K. Ganesan for R-2

Mr. Anurag Sharma for R-3

APPEAL NO. 371 OF 2017

AND

APPEAL NO. 398 OF 2017

In the matter of:

Punjab Energy Development Agency (PEDA)

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Vs.

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Counsel for the Appellant(s)

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Counsel for the Respondent(s)

Mr. Sakesh Kumar for R-1

Ms. Neha Garg h/f
Mr Anand K. Ganesan for R-2

ORDER

As agreed by learned counsel for both the parties, list the matter for hearing **08.03.2019**.

(S. D. Dubey)
Technical Member
Pr/js

(Justice Manjula Chellur)
Chairperson